

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 43 of 2020

IN THE MATTER OF:

Vikas Kasliwal

...Appellant

Versus

SREI Equipment Finance Ltd.

...Respondent

Present:

For Appellant : **Mr. V. Siddharth, Advocate**

For Respondent : **Mr. Abhijeet Sinha, Mr. Arijit Mazumdar, Mr. Rishav Banerjee and Mr. Devesh Ajamani, Advocates**
Mr. Neeraj Kr. Gupta, Advocate for 'IRP'

O R D E R

17.02.2020 In view of the earlier order dated 9th January, 2020, the matter should be listed before the larger Bench consisting of three Hon'ble Members, which may include the Chairperson.

Post the appeal along with '*Company Appeal (AT) (Insolvency) No. 1434 of 2019*' 'for orders' on **27th February, 2020** before the Bench presided by 'Justice Bansi Lal Bhat', Hon'ble Member (Judicial)'.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/ns/rr/